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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 11656/2022

T.C. SHARMA

.....Petitioner

Through: Mr. Sarvesh Bisaria Advocate.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Tarveen Singh Nanda,
Advocate for UOI.

Mr. Parmanand Gaur, SC for R-2
with Mr. Vibhav Mishra and Ms.
Megha Gaur, Advocates.

Mr. Aakash Sirohi, Advocate for
R-3.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

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28.01.2025

The matter could not be taken up for hearing due to paucity of
time.

List on 26.05.2025.

(BY ORDER)

COURT MASTER

JANUARY 28, 2025/MR